

**Central allocation for National Rural Employment Programme**

628. SHRI K. VASUDEVA PANICKER: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) what has been the Central allocation and the contribution of State Governments for the National Rural Employment Programme during the last two years;

(b) whether the Central allocation is proposed to be enhanced; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) A statement indicating the State-wise allocations/releases under National Rural Employment Programme and the matching contributions made by the States during the years 1982-83 and 1983-84 and current year i.e. 1984-85 is enclosed.

(b) and (c) During the Sixth Plan period against the plan allocation of Rs. 1620 crores the actual provision upto the end of the current year is likely to be Rs. 1870.95 crores (including Central and State share). The allocation for the Seventh Plan have not yet be finalised.

**Statement**

*Central allocation/releases made and matchings are provided by States under NREP during the year 1982-83, 1983-84 and 1984-85*

(Rs. in lakhs)

Sl. No.	States/UTs.	1982-83		1983-84		1984-85	
		Central share released	State share	Central share released	State share	Central share allocated	State share
1	2	3	4	5	6	7	8
1	Andhra Pradesh	1983.00	1983.00	1935.21	2073.00	2270.00	2270.00
2	Assam	200.00	200.00	490.50	520.00	498.00	498.00
3	Bihar	2472.59	2472.59	2466.86	2733.14	3274.00	3274.00
4	Gujarat	740.00	740.00	650.51	675.05	710.00	740.00
5	Haryana	160.00	160.00	170.00	170.00	196.00	196.00
6	Himachal Pradesh	120.00	120.00	79.98	79.02	138.00	138.00
7	Jammu & Kashmir	160.00	160.00	138.29	218.20	170.00	170.00
8	Karnataka	1300.00	1300.00	1190.59	159.71	1180.00	1180.00
9	Kerala	847.00	847.00	940.22	911.50	1060.00	1060.00
10	Madhya	1704.00	1704.00	1707.34	2088.20	1676.00	1676.00
11	Maharashtra	1498.00	1498.00	1165.00	1868.00	1826.00	1826.00
12	Manipur	20.00	20.00	6.63	6.03	25.00	25.00
13	Meghalaya	20.00	20.00	10.00	10.00	34.00	34.00
14	Nagaland	52.00	25.00	22.82	27.18	24.00	24.00

	3	4	5	6	7	8
15 Orissa . . . . .	865.00	865.00	536.01	536.01	1036.00	1036.00
16 Punjab . . . . .	266.00	266.00	276.38	275.00	316.00	316.00
17 Rajasthan . . . . .	457.55	436.00	488.65	510.00	550.00	550.00
18 Sikkim . . . . .	16.00	16.00	10.07	16.93	18.00	18.00
19 Tamil Nadu . . . . .	1960.00	1960.00	1800.00	1888.12	2050.00	2050.00
20 Tripura . . . . .	60.00	60.00	66.00	66.00	76.00	76.00
21 Uttar Pradesh . . . . .	3513.00	3513.00	3440.00	3440.00	3922.00	3922.00
22 West Bengal . . . . .	1414.00	1414.00	844.40	802.99	1774.00	1774.00
23 A & N Islands . . . . .	32.00	—	26.32	—	36.00	—
24 Arunachal Pradesh . . . . .	11.88	—	47.00	—	36.00	—
25 Chandigarh . . . . .	8.00	—	4.40	—	10.00	—
26 D & N Haveli . . . . .	8.00	—	8.80	—	18.00	—
27 Delhi . . . . .	8.00	—	7.59	—	16.00	—
28 Goa, Daman & Diu . . . . .	32.00	—	69.62	—	42.00	—
29 Lakshadweep . . . . .	8.00	—	22.46	—	10.00	—
30 Mizoram . . . . .	32.00	—	32.67	—	36.00	—
31 Pondicherry . . . . .	19.97	—	32.00	—	36.00	—

ALL INDIA . . . . . 19961.49 19780.09 18776.35\* 20244.71 23000.00\* 22753.00

\*Includes Rs. 7.00 lakhs on expenditure on establishment etc.

NOTE: In case of Union Territories the entire funds are provided by Centre.

#### Rural Landless Employment Guarantee Programme

629. SHRI K. VASUDEVA PANICKER: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) the details of Rural Landless Employment Guarantee Programme which was started in 1984;

(b) whether the objectives of the programme have been fully achieved; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) The Rural

Landless Employment Guarantee Programme (RLEGP) was launched on 15-8-1983 with two basic objectives viz:

(i) to improve and expand employment opportunities for rural landless with a view to providing guarantee of employment for at least one member of every landless labour household up to 100 days in a year;

(ii) creation of durable assets for strengthening the rural infrastructure which will lead to a rapid growth of rural economy.

Assistance under this programme is provided to the State/Union Territory